

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.1128 of 1992

(8)

This 4th day of May, 1994

Hon'ble Mr. Justice S.K. Dhaon, Vice Chairman (J)
Hon'ble Mr. B.K. Singh, Member (A)

Inspector R.C. Thakur,
Traffic Branch of Delhi Police,
Qtr. No. 209, Police Colony,
Hauz Khas, New Delhi. Applicant

By Advocate: None. Applicant in person.
VERSUS

1. Delhi Administration, through:

The Chief Secretary,
5, Alipur Road,
Delhi - 110054.

2. The Additional Commissioner of Police,
Security & Traffic,
Police Headquarters, MSO Building,
IP Estate, New Delhi. Respondents

By Advocate: None

O R D E R (Oral)

Hon'ble Mr. Justice S.K. Dhaon, VC(J)

In view of the orders we have passed today in
M.A. No.1316/94, the OA is dismissed as withdrawn.
Interim order passed on 27.4.92 stands vacated.

2. The enquiry officer shall make every
endeavour to dispose of the disciplinary proceedings
pending before him expeditiously.

(B.K. Singh)
Member (A)

S.K.
(S.K. Dhaon)
Vice Chairman (J)